

ers-cum-Translators are also eligible for these facilities. They are, however, detained after the normal duty hours subjects to the exigencies of work and in the interest of scheduled transmissions.

Installation of Electronic Exchanges At Patna

3088. DR. C.P. THAKUR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the progress made in the installation of electronic exchanges at Patna, Danapur and Patna City; and

(b) the time by which the exchanges will start functioning?

THE MINISTER OF ENERGY MINISTER OF COMMUNICATIONS (SHRI VASANT SATHI): (a) (i) Preliminary works are in progress for the installation of a 10,000 lines E-10B type electronic telephone exchange at Patna.

(ii) Electronic equipment has been allotted for replacing the existing exchange at Danapur.

(iii) At present there is no proposal to instal electronic telephone exchange at Patna City.

(b) (i) The proposed electronic telephone exchange of 10,000 lines at Patna is likely to be commissioned during 1989-90.

(ii) Existing exchange at Danapur is likely to be replaced by the electronic exchange during the 8th Plan.

Petrol Pumps In Delhi

3089. SHRI KAMLA-PRASAD SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) how many petrol pumps in Delhi were checked for giving less petrol to the motorists during the last one year and how does this figure compare with the last three years;

(b) the details of the results of the checking;

(c) the action taken against the erring petrol pumps; and

(d) the details of steps taken to check at random the petrol pumps throughout the country to know their functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM): (a) to (c). All the petrol pumps in Delhi Union Territory have been checked/inspected by the Delhi Weights and Measures Department during 1987. The number of inspections made and the number of cases where action for prosecution was taken against the erring petrol pumps for short delivery during 1987 and the previous three years are given below:

<i>Year</i>	<i>No. of inspections undertaken</i>	<i>No. of cases where action was taken for short delivery</i>
1987	1307	30
1986	1714	94
1985	952	37
1984	762	23